

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO.4757
TO BE ANSWERED ON 30.03.2017**

Dietary Allowances

4757. DR SANJAY JAISWAL:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government is aware of the alleged nexus between caterers, coaches and other officials that is preventing athletes from getting their entitled daily dietary allowance;**
- (b) if so, the reaction of the Government thereto and the steps taken/ being taken by the Government in this regard; and**
- (c) the other steps taken/being taken by the Government to prevent recurrence of such instances in future?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR
YOUTH AFFAIRS AND SPORTS
(SHRI VIJAY GOEL)**

(a) & (b): No, Madam. Government of India, Ministry of Youth Affairs and Sports through Sports Authority of India (SAI) implement its SAI sports promotional schemes for talented sports persons across the country. Sportspersons preparing for International events in the national coaching camps

organized by Sports Authority of India are being provided with wholesome nutritious diet as per their entitlement.

Further, in Centres where mess is run on contract which is awarded annually by an Open Tender Enquiry after giving wide publicity by the Centre In-charge apart from three local members, one representative from Regional Office also remains member of the Tender Evaluation Committee.

In most of the SAI Centres, mess is run by its own staff where good quality of food within the prescribed diet money is ensured. In every SAI Centre, daily food register is maintained which is verified by a committee of coaches and trainees on rotation basis.

(c) Does not arise.
